

Annexure - 3

Name of Corporate Debtor : Divya Agro Chem Private Limited

Date of Commencement of Liquidation : 19.12.2023

List of Creditors as on : 18.03.2024

List of Operational Creditor (other than Workmen, Employees and Government Dues)

| SN | Name of Creditor | Indentification No. | Details of Claim Received | | | Details of Claims Admitted | | | | | | | Amount of claims under verification | Remarks, if any | |
|----------|---|----------------------------|---------------------------|-------------------|--------------------------|----------------------------|---|--|-----------------------------|---|-----------------------------|---|-------------------------------------|---|---------------------------|
| | | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount covered by lien or attachment pending disposal | Whether lien or attachment removed? (Yes/No) | Amount Covered by Guarantee | % share in total amount of claim admitted | Amount of contingent claims | Amount of mutual dues that may be set off | | | Amount of claims rejected |
| 1 | TCL Express Ltd | L62200TG2008PTC061 781 | 19-Jan-24 | 267,777 | 267,777 | Operational Creditor | - | - | 0% | - | - | - | - | - | - |
| 2 | Excel Petroleum Pvt Ltd | U23200MH1993PTC07 2746 | 17-Jan-24 | 991,946 | 991,946 | Operational Creditor | - | - | 2% | - | - | - | - | - | - |
| 3 | Mahamaya Lifesciences Pvt Ltd | U24233DL2002PTC115 261 | 25-Jan-24 | 31,571,794 | 13,933,650 | Operational Creditor | - | - | 23% | - | - | - | 17,638,144 | In v No DAC 2018-19 /032 amount at variance with what is taken in working Interest calculation excel working required Give credit note for interest amount of Rs. 9,03,801 Interest amount taken till 24.01.24 | |
| 4 | Moody Sales Corporation | GSTIN 27AAAFM3278NLZV | 30-Jan-24 | 4,131,365 | 4,131,365 | Operational Creditor | - | - | 7% | - | - | - | - | - | - |
| 5 | Vimal Crop Care Pvt Ltd | U24231GI1993PTC01190 59 | 7-Feb-24 | 15,658,537 | 15,658,537 | Operational Creditor | - | - | 26% | - | - | - | - | - | - |
| 6 | Jet Insulation Pvt Ltd | U74999MH1983PTC0294 88 | 8-Feb-24 | 2,684,619 | 2,684,619 | Operational Creditor | - | - | 4% | - | - | - | - | Claim admitted based on their letter to consider claim as admitted in CIRP | |
| 7 | Mega Innovative Crops Pvt Ltd | U24239GJ2008PTC05324 6 | 16-Jan-24 | 5,200,000 | 5,200,000 | Operational Creditor | - | - | 9% | - | - | - | - | Claim filed is not in the required form as per IBC. However, same has been admitted pursuant to the Judgment of Ho'ble Supreme court dated 13 February 2024 in the matter of Greater Noida Industrial Development Authority v. Prabhjit Singh Soni and Anr. held that Claim filed in wrong Form/category would have to be accorded due consideration in the category to which it belongs. CIRP Claim filing 'Form' is directory, claim must be supported by proof is important. | |
| 8 | Wankons Chemical Industries Private Limited | U24200MH1989PTC0524 14 | 24-Feb-23 | 17,928,068 | 17,878,068 | Operational Creditor | - | - | 29% | - | - | - | 50,000 | Claim as admitted by RP during CIRP. | |
| 8 | Total | | | 78,434,106 | 60,745,962 | | 0 | 0 | 100% | 0 | 0 | 0 | 17,688,144 | | |

IBBI Registration no.: IBBI/PA-001/JP-P06/008/2016-17/10037
(Authorization for assignment valid up to 23rd December, 2024)
IBBI Registered Email:corp.dapl@gmail.com; pravin@princ.in
IBBI Registered Address: D-519/520, Neelkanth Business Park, Nathani Road,

PRAVIN RAMESHWAR NAVANDAR

Pravin P. Navandar (Liquidator)
IBBI Registration no.: IBBI/PA-001/JP-P06/008/2016-17/10037
(Authorization for assignment valid up to 23rd December, 2024)
IBBI Registered Email:corp.dapl@gmail.com; pravin@princ.in
IBBI Registered Address: D-519/520, Neelkanth Business Park, Nathani Road,